

ing them throughout the country instead of their being concentrated in one place?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** This does not arise out of the question, but I am prepared to volunteer the information that we are setting up a press at Coimbatore, it is under construction; another press at Koratti, we are going to sanction the scheme in the near future; we are having one near Najafgarh, and all that. That is what we are doing. Taking into consideration the requirements of printing, we are going to extend presses as far as we can, subject to the availability of foreign exchange.

**Shri Hari Vishnu Kamath:** What progress, if at all, has been made towards implementation of the project conceived in the time of the first Speaker of Parliament, Shri Mavalankar, for a separate and independent press for Parliament?

**Mr. Speaker:** I do not think it arises.

**Shri Hari Vishnu Kamath:** It is the Government that has to make arrangements. It was conceived in the time of your predecessor. It is the Government which has to arrange for the press for Parliament. It is not for you. You cannot set up a press. It is for them to do it.

**Mr. Speaker:** Are we getting our Parliament papers printed in Calcutta in this press?

**Shri Mehr Chand Khanna:** No.

**Mr. Speaker:** No. There is no question of decentralisation of printing of parliamentary papers.

**Shri Hari Vishnu Kamath:** On a point of order, Sir. He has said not about Calcutta only, but Government presses in general.

**Mr. Speaker:** But I thought there was a proposal to decentralise the Central Printing Press and Stationery Department now located in Calcutta.

**Shri Hari Vishnu Kamath:** May I draw your attention to the fact that the Minister answered the question with regard to Government presses in India as a whole, Coimbatore, here, there and everywhere. Why not for Parliament?

**Mr. Speaker:** If he has made a mistake, I am not allowing further questions.

**Shri Hari Vishnu Kamath:** If he has made a mistake, then it is all right.

**Mr. Speaker:** I said, if he has made a mistake. I did not say he has made a mistake.

#### Afro-Asian Conference

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\*419. {  
 Shri D. C. Sharma:  
 Shri Raghunath Singh:  
 Shri P. C. Borooah:  
 Shri Mohammad Elias:  
 Shri Tridib Kumar:  
 Chaudhury:  
 Shri Hem Barua:  
 Shri Eswara Reddy:  
 Shri Ravindra Varma:

Will the Prime Minister be pleased to state:

(a) whether Government of India have agreed to attend the second Afro-Asian Conference (Bandung) proposed to be convened shortly at the instance of Indonesia;

(b) if so, whether the time and place of the Conference have been decided; and

(c) who will represent the Government of India?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) to (c). There is no decision as yet on the part of the Afro-Asian countries sponsoring the idea about the holding of a Second Bandung Conference. Indonesia has proposed that a preparatory meeting might be convened later this year to consider the matter. We would attend the preparatory meeting if it was held and we were invited.

**Shri D. C. Sharma:** May I know if the hon. Minister is aware of the names of the countries which are going to be invited to this preparatory meeting? If so, could the names be given?

**Shrimati Lakshmi Menon:** We do not know anything about it.

**Shri Hem Barua:** May I draw the attention of the Government to the statement made by the Indonesian Ambassador in Cairo, who said that the preparatory committee would meet towards the end of this year? Further, he went on to say that the Second Bandung Conference 'will devote its attention to new and delicate problems which did not exist when the First Conference met'. If so, may I know whether the present Sino-Indian dispute is going to be included within the ambit of 'new and delicate problems' and discussed in this Conference?

**Shri Jawaharlal Nehru:** I do not know what problems the Indonesian Ambassador at Cairo might have in his mind.

**Shri Hem Barua:** I have quoted verbatim.

**Shri Jawaharlal Nehru:** That may be. The hon. Member might have quoted. But, I cannot answer what the Ambassador has in his mind. We are not anxious about such a Bandung Conference. If such a preparatory meeting is held to consider whether it should be held or not, we may send a representative.

**Mr. Speaker:** Question No. 420: Shri Raghunath Singh. He is absent.

**Some Hon. Members:** All the Members are absent.

**Shri D. C. Sharma:** Sir, this is a very important question standing in the names of Shri Raghunath Singh and Shri Vidyalkar and others.

**An Hon. Member.** All the members who have tabled this question are absent.

**Mr. Speaker:** Next question.

### Credit Guarantee Scheme

\*421. **Shri P. K. Deo:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the commercial banks in the country have not found it profitable to take advantage of the Credit Guarantee Scheme launched in 1960 by the Reserve Bank of India in conjunction with the State Bank; and

(b) if so, whether Government are still considering to continue the scheme?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). The Credit Guarantee Scheme has not been introduced by the Reserve Bank of India in conjunction with the State Bank, but by the Government of India. It is operating only for the last two years on an experimental basis. There has been a progressive increase in the number of credit institutions availing of the facilities. 26 credit institutions 9 commercial banks (other than the Reserve Bank of India and its subsidiaries) have availed of the facilities under the scheme. Many banks that have not availed of the facilities have desired its further extension on a permanent basis. Government is accordingly considering the question of its extension.

**Shri P. K. Deo:** May I know whether some time ago the Reserve Bank submitted.....

**Shri Yogendra Jha:** On a point of order, Sir. Question No. 420 has not been answered. My name has been clubbed with that of others.

**Mr. Speaker:** I have not got his name here. He may raise it some time later. I was told all the Members are absent.

**Shri P. K. Das:** Sir, I may know whether it is a fact that the Reserve Bank submitted an interim report on the working of this credit guarantee